

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1582
TO BE ANSWERED ON- 02/08/2023

REJECTION OF CLAIMS IN VAN-MITRA PORTAL

1582 SHRI ELAMARAM KAREEM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has information about the large-scale rejection of claims in the Van-Mitra portal for the STs and Other Traditional Forest Dwellers from different States; State- wise information on the status of rejection of claims up to June 2023;
- (b) State-wise and district-wise latest data on the review of rejected claims showing on portal;
- (c) total number of rejected claims, and considered for review; and
- (d) total number of rejected claims, that have been approved without modification and with modification after the review process?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) to (d): ‘The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (In short FRA) seeks to recognize and vest the forest rights and occupation in forest land in Forest Dwelling Scheduled Tribes and Other Traditional Forest Dwellers who have been residing in such forests for generations but whose rights could not be recorded. As per FRA and rules made thereunder State Governments / UT Administrations are responsible for implementation of various provisions of the Act. The states have been asked to develop state specific portals to keep record of claims applied, rejected and accepted by the state. Ministry of Tribal Affairs does not maintain or have have direct access to state-specific portals, if any.

As per the Monthly Progress Reports (MPRs) submitted by the State Governments / UT administrations to this Ministry regarding implementation of FRA, details of claims reportedly rejected by the States / UTs upto 31.03.2023 are at **Annexure 2**

Madhya Pradesh Government has reported to have maintained Van Mitra portal for their State. As informed by the Government of Madhya Pradesh, District wise details of the number of cases for review, cases that have been reviewed, claims approved after review, claims rejected after review, claims pending for review as on June 2023 are at **Annexure 1**.

The Ministry of the Tribal Affairs has been writing to the State Governments / UT administrations from time to time to review the grounds of rejection of claims so as to ensure that no eligible claim is rejected. However, the details regarding total number of rejected claims that been approved without modification and with modification after the review process are not centrally maintained.

Annexure 1 referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 1582 for 02.08.2023

Details of review undertaken by Government of Madhya Pradesh through Van Mitra Portal

S. No.	District	Rejected Claims due for review			Rejected claims reviewed			Approved claims after review			Rejected after review			Pending claims for review		
		ST	OTFD	योग	ST	OTFD	योग	ST	OTFD	योग	ST	OTFD	योग	ST	OTFD	योग
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1	AGAR MALWA	0	44	44	0	44	44	0	0	0	0	44	44	0	0	0
2	ALIRAJPUR	2809	80	2889	2355	80	2435	1246	1	1247	1109	79	1188	454	0	454
3	ANUPPUR	2793	1972	4765	1121	237	1358	892	29	921	229	208	437	1672	1735	3407
4	ASHOKNAGAR	1601	3877	5478	1578	3640	5218	548	0	548	1030	3640	4670	23	237	260
5	BALAGHAT	768	432	1200	768	252	1020	288	1	289	480	251	731	0	180	180
6	BARWANI	5163	894	6057	3701	475	4176	2123	0	2123	1578	475	2053	1462	419	1881
7	BETUL	5615	2172	7787	5229	2158	7387	1083	1	1084	4146	2157	6303	386	14	400
8	BHIND	0	30	30	0	30	30	0	0	0	0	30	30	0	0	0
9	BHOPAL	320	6618	6938	320	3867	4187	105	0	105	215	3867	4082	0	2751	2751
10	BURHANPUR	5547	397	5944	346	33	379	346	32	378	0	1	1	5201	364	5565
11	CHHATARPUR	1720	3774	5494	1177	3130	4307	401	3	404	776	3127	3903	543	644	1187
12	CHHINDWARA	1899	925	2824	1899	925	2824	1139	0	1139	760	925	1685	0	0	0
13	DAMOH	4322	1755	6077	3971	1697	5668	412	0	412	3559	1697	5256	351	58	409
14	DATIA	63	115	178	63	111	174	25	0	25	38	111	149	0	4	4
15	DEWAS	3743	951	4694	3394	675	4069	1379	2	1381	2015	673	2688	349	276	625
16	DHAR	14584	216	14800	11919	216	12135	2752	3	2755	9167	213	9380	2665	0	2665
17	DINDORI	3857	915	4772	3667	915	4582	1226	14	1240	2441	901	3342	190	0	190
18	GUNA	4687	7521	12208	3760	3398	7158	1368	0	1368	2392	3398	5790	927	4123	5050
19	GWALIOR	1170	1924	3094	406	223	629	406	71	477	0	152	152	764	1701	2465
20	HARDA	1049	444	1493	1049	282	1331	366	0	366	683	282	965	0	162	162
21	HOSHANGABAD	299	386	685	238	264	502	75	0	75	163	264	427	61	122	183
22	INDORE	792	94	886	792	94	886	522	7	529	270	87	357	0	0	0
23	JABALPUR	1629	442	2071	1626	442	2068	284	5	289	1342	437	1779	3	0	3

24	JHABUA	2479	1	2480	1670	1	1671	242	0	242	1428	1	1429	809	0	809
25	KATNI	2365	1062	3427	2263	898	3161	464	0	464	1799	898	2697	102	164	266
26	KHANDWA	1034	234	1268	964	234	1198	407	43	450	557	191	748	70	0	70
27	KHARGONE	5298	928	6226	4394	417	4811	1547	0	1547	2847	417	3264	904	511	1415
28	MANDLA	1986	616	2602	1985	614	2599	742	30	772	1243	584	1827	1	2	3
29	MANDSAUR	54	142	196	43	142	185	3	1	4	40	141	181	11	0	11
30	MORENA	163	11	174	94	7	101	8	0	8	86	7	93	69	4	73
31	NARSINGHPUR	1303	428	1731	1298	428	1726	610	3	613	688	425	1113	5	0	5
32	NEEMUCH	184	0	184	180	0	180	41	0	41	139	0	139	4	0	4
33	NIWARI	34	168	202	31	129	160	15	0	15	16	129	145	3	39	42
34	PANNA	3619	2661	6280	2074	702	2776	1357	0	1357	717	702	1419	1545	1959	3504
35	RAISEN	3796	6022	9818	3796	6022	9818	1014	1	1015	2782	6021	8803	0	0	0
36	RAJGARH	301	1845	2146	301	1507	1808	98	0	98	203	1507	1710	0	338	338
37	RATLAM	6184	17	6201	3697	0	3697	1553	0	1553	2144	0	2144	2487	17	2504
38	REWA	2774	2621	5395	1128	656	1784	895	2	897	233	654	887	1646	1965	3611
39	SAGAR	2801	4923	7724	1699	2678	4377	429	0	429	1270	2678	3948	1102	2245	3347
40	SATNA	6154	3106	9260	3462	1685	5147	770	2	772	2692	1683	4375	2692	1421	4113
41	SEHORE	2420	6165	8585	2046	53	2099	1501	1	1502	545	52	597	374	6112	6486
42	SEONI	4183	1025	5208	4127	1025	5152	1030	4	1034	3097	1021	4118	56	0	56
43	SHAHDOL	4011	1528	5539	3547	1272	4819	768	3	771	2779	1269	4048	464	256	720
44	SHAJAPUR	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
45	SHEOPUR	3619	1149	4768	1661	273	1934	221	1	222	1440	272	1712	1958	876	2834
46	SHIVPURI	5462	4768	10230	2744	4109	6853	593	0	593	2151	4109	6260	2718	659	3377
47	SIDHI	5016	2527	7543	989	960	1949	726	4	730	263	956	1219	4027	1567	5594
48	SINGRAULI	6150	8921	15071	682	2585	3267	682	0	682	0	2585	2585	5468	6336	11804
49	TIKAMGARH	1027	2958	3985	593	2206	2799	216	0	216	377	2206	2583	434	752	1186
50	UJJAIN	0	127	127	0	113	113	0	0	0	0	113	113	0	14	14
51	UMARIA	10738	3793	14531	3245	2276	5521	2039	2	2041	1206	2274	3480	7493	1517	9010
52	VIDISHA	870	14776	15646	870	9524	10394	119	0	119	751	9524	10275	0	5252	5252
Total		148455	108500	256955	98962	63704	162666	35076	266	35342	63886	63438	127324	49493	44796	94289

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 1582 for 02.08.2023

S. No.	States	Claims Rejected		Total Rejected claims
		Individual	Community	
1	Andhra Pradesh	54,116	1,435	55,551
2	Assam	0	0	0
3	Bihar	4,215	0	4,215
4	Chhattisgarh	396,586	2,456	399,042
5	Goa	49	0	49
6	Gujarat	57,054	2,243	59,297
7	Himachal Pradesh	47	0	47
8	Jharkhand	26,370	1,737	28,107
9	Karnataka	243,923	3,786	247,709
10	Kerala	11,970	301	12,271
11	Madhya Pradesh	310,508	12,191	322,699
12	Maharashtra	72,946	507	73,453
13	Odisha	143,278	0	143,278
14	Rajasthan	61,147	1,934	63,081
15	Tamil Nadu	13,841	1,008	14,849
16	Telangana	92,744	1,682	94,426
17	Tripura	68,785	63	68,848
18	Uttar Pradesh	74,460	301	74,761
19	Uttarakhand	3,403	3,090	6,493
20	West Bengal	87,333	9,254	96,587
21	Andaman & Nicobar Islands	0	0	0
22	Ladakh	0	0	0
23	Jammu&Kashmir	27,980	5,207	33,187
TOTAL		1750755	47195	1797950
